

**FORM 4**  
**THE PATENTS ACT, 1970**  
 (39 of 1970)  
 and  
**THE PATENTS RULES, 2003**  
**REQUEST FOR EXTENSION OF TIME**

[See sections 53(2), and 142 (4); rules 13(6), 24B(6), 24C(11) and 80(1A), 130]

1. Name of the applicant	I/We..... ..... ..... hereby request for extension of time for .....months(s) under section/rule.....in connection with my/our/application/Patent No..... The reasons for making the request are as follows:- ..... ..... Dated this.....day of .....20....
2. To be signed by the applicant or his authorized registered patent agent	Signature (.....)
3. Name of the natural person who has signed	
	To The Controller of Patents, The Patent Office, at.....

Note.- For fee: See First Schedule.”;